

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 101
(IB)-465/ND/2022
New IA-1392/2023

IN THE MATTER OF:

Vision Multiplex Pvt. Ltd.

... **Applicant/Petitioner**

Versus

Starlite Builders Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 13.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv. Pulkit Thareja

ORDER

IA-1392/2023: In view of the resolution dated 17.01.2023 passed by the CoC and the averments made in the application, **the IA is allowed.**

The IB-465/ND/2022 is dismissed as withdrawn.



(L. N. GUPTA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)